

F. No. 296/4/2019- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

New Delhi, dated the **25.08.2020**

Office Memorandum

**Subject:- Weekly Report in respect of important developments in CBIC for the week –
17.08.2020 to 21.08.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week –**17.08.2020 to 21.08.2020**.

1. Administrative Changes:-

- Shri Vinay Kumar Singh, ADG(Vigilance) Lucknow Zonal Unit was assigned the additional charge of the post of ADG, DGPM, Delhi in addition to his present charge, for supervising the implementation of e-office project of CBIC vide Office Order No. 69/2020 dated 09.07.2020. Now, Shri Vinay Kumar Singh, ADG(Vigilance) Lucknow Zonal Unit is absolved of the additional charge of the post of ADG(DGPM) Delhi vide Office Order No. 94/2020 dated 18.08.2020.
- Shri Samar Nanda, Additional Commissioner was attached to DG (Systems & Data Management) purely on temporary basis vide Office Order No. 66/2020 dated 06.07.2020 only for the purpose of drawing his pay and other allowances from the date of his joining in the Board. It has now been decided with the approval of the competent authority to attach Shri Samar Nanda to DGARM, Delhi, purely on temporary basis, only for the purpose of drawing his pay and other allowances, with immediate effect vide Office Order No. 95/2020 dated 20.08.2020.
- Order regarding allocation of charge amongst the Members of Central Board of Indirect Taxes and Customs has been issued vide Office Order No. 96/2020 dated 21.08.2020.

2. Legislative changes:-

- Notification No. 25/2020-Cus(ADD), dated 17.08.2020 has been issued to amend Notification No. 42/2015-Customs (ADD), dated 18.08.2015 to extend the levy of ADD on imports of “Customs Soda” originating in or exported from China PR and Korea RP, for a period of three months i.e. upto 17.11.2020.
- Notification No. 26/2020-Cus (ADD), dated 21.08.2020 has been issued to impose anti-dumping duty on the imports of Phosphoric Acid of all grades and concentrations (excluding Agriculture or Fertilizer grade), originating in or exported from Korea RP for a period of five years.
- Notification No. 27/2020-Cus (ADD), dated 21.08.2020 has been issued to amend Notification No. 16/2015-Customs (ADD), dated 04.09.2015 to extend the levy of ADD on imports of “Acrylonitrile Butadiene Rubber” originating in or exported from Korea RP, for a period of three months i.e. upto 03.12.2020.

(Sucheta Sreejesh)
Commissioner (Coord-II)

1. Chairman, CBIC
2. Member (Customs & Investigation)
3. Member (Legal, CX & ST)
4. Member (GST, IT, Tax Policy)
5. Member (Admn & Vigilance)

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